

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 856/2020

(Arising out of impugned final judgment and order dated 22-07-2019 in ITA No. 100032/2017 passed by the High Court Of Karnataka Circuit Bench At Dharwad)

THE PR. COMMISSIONER OF INCOME TAX & ANR.

Petitioner(s)

VERSUS

M/S TRIDENT MINERALS (100% EOU)

Respondent(s)

(FOR ADMISSION and I.R. and IA No.15224/2020-CONDONATION OF DELAY IN FILING SLP)

Date : 07-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Vikramjit Banerjee, ASG
 Mr. P. V. Yogeswaran, Adv.
 Ms. Aakanksha Kaul, Adv.
 Mr. Siddhartha Sinha, Adv.
 Mr. Om Prakash Shukla, Adv.
 Mr. Abhishek Mahajan, Adv.
 Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Civil Appeal No.5243/2019.

(CHARANJEET KAUR)
AR CUM PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR